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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

COMPANY APPLICATION :
PETITION NUMBER : TCP/21/2016
NAME OF THE APPLICANT : RAMESH JAGITIANI
NAME OF THE RESPONDENT : P. NAMMASIVAYAM & 3 (ARGUS ENTERPRISES PVT LTD)
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
①	M. RASHAN ATIQ	R3 + R4	M. Rashan Atiq
②	Akshaya	R1 & R2	R. Hedge

ORDER

Counsels for both the parties are present and prayed for time. At request, time is enlarged. Put up on 19.01.2018 at 10.30 A.M.

sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk